

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**




TP No. 198/397-398/NCLT/AHM/2016  
(CP No. 03/2015)

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**  
**Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.01.2019**

Name of the Company: J.P. Financial Services Pvt. Ltd.  
V/s.  
Golden Tobacco Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Gupta Law Associates	Advocates	Resp No. 1-7	
2.	Paritosh Gupta	Advocate	Resp No. 8-17, 19-24,27,29, 31-37	
	Raheel Patel	Adv.	Petitioners	


**ORDER**

Advocate Mr. Raheel Patel is present for the Petitioner. Advocate Mr. Gupta Saw is present for the Respondent no. 1 to 7. Advocate Mr. Paritosh Gupta is present for the Respondent no. 8-17,19-24,27,29,31-37.

At the request of both side's Counsels matter is adjourned.

List the matter on 14.02.2019

  
**MANORAMA KUMARI  
(MEMBER JUDICIAL)**

  
**HARIHAR PRAKASH CHATURVEDI  
(MEMBER JUDICIAL)**

Dated this the 8th January, 2019.